

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 110 of 1996.
(O.A. 346 of 1996.)

Date of order: 17.4.96.

Present : Hon'ble Dr. B. C. Sarma, Administrative Member
Hon'ble Mr. Paritosh Dutta, Judicial Member

After hearing learned counsel for both the parties, we pass over the matter in order to enable us to take up M.A. 108 of 1996 which has been listed for order on 19th April, 1996. The date of hearing of that M.A. may be advanced to 18.4.96 and that M.A. shall be listed along with the instant M.A. and O.A. under admission hearing. Meanwhile we direct that ex parte interim order passed on 3.4.96 in O.A. 346 of 1996 be extended by one day more till 18th April, 1996. Respondents are directed to produce the relevant file before us on 18.4.96.

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(P. Dutta)
MEMBER (J)


(B. C. Sarma)
MEMBER (A)